

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/34225/2025 ARBA/26/2025	GOLAP MOHANTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// DISTRICT & SESIONS JUDGE,BARIPADA Arbp/000019/2021
2	D-ARBA/36028/2025 ARBA/27/2025	M/S. HAL HOUSING COMMITTEE. VS A.D DWELLERS PRIVATE LIMITED	RAJJEET ROY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Arbp/000040/2018
3	D-BLAPL/27601/2025 BLAPL/9455/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000233/2025
4	D-BLAPL/27602/2025 BLAPL/9456/2025	DEEPAK KUMAR DIGAL @ SAMEER VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000085/2025
5	D-BLAPL/27603/2025 BLAPL/9457/2025	RADHESHYAM KARJI @ KARJEE VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /245 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000140/2025
6	D-BLAPL/27772/2025 BLAPL/9458/2025	SUREKHA SIKARI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /154 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000008/2025
7	D-BLAPL/27775/2025 BLAPL/9459/2025	KALYANU PARDHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /154 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000008/2025
8	D-BLAPL/26971/2025 BLAPL/9460/2025	SONU @ MATADEEN SHARMA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUTRA /99 /2024 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000086/2024
9	D-BLAPL/27617/2025 BLAPL/9461/2025	SATISH @ TATOO SATISH KUMAR VS STATE OF ODISHA	PRANGYA PANDA VS	BISSAMCUTTACK /31 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000004/2025
10	D-BLAPL/27627/2025 BLAPL/9462/2025	NILANCHAL SAHU VS STATE OF ODISHA	BISWANATH PATNAIK VS	MOHANA /59 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000074/2024
11	D-BLAPL/27652/2025 BLAPL/9463/2025	BIRA @ BIRENDRA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /377 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0001875/2025

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12	D-BLAPL/25927/2025 BLAPL/9464/2025	SONIDIAL BAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /430 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(OD) GR/0001067/2025
13	D-BLAPL/27385/2025 BLAPL/9465/2025	SUBHALAXMI ROUT @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DIGAPAHANDI /251 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000317/2025
14	D-BLAPL/27428/2025 BLAPL/9466/2025	FIROZ KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /356 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001076/2025
15	D-BLAPL/27507/2025 BLAPL/9467/2025	VIKASH KUMAR VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /119 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000146/2025
16	D-BLAPL/27517/2025 BLAPL/9468/2025	LAXMIDHAR ROUTRA @ LAXMIDHAR ROUTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /418 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal) ST/0000097/2023
17	D-BLAPL/27592/2025 BLAPL/9469/2025	NABA MALLICK @ RAJA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	KISSANNAGAR PS /183 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000998/2025
18	D-BLAPL/27572/2025 BLAPL/9470/2025	AMIT YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000037/2025
19	D-BLAPL/26697/2025 BLAPL/9471/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	SISIR DAS VS	MAHAKALPARA /210 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001467/2025
20	D-BLAPL/27107/2025 BLAPL/9472/2025	SHYAMSUNDAR MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000034/2025
21	D-BLAPL/27168/2025 BLAPL/9473/2025	PADMALAVA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal) TR/0000075/2025
22	D-BLAPL/27577/2025 BLAPL/9474/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000389/2025
23	D-BLAPL/27169/2025	RANJAN KUMAR MAHAPATRA	MANAS KUMAR CHAND	/ /0

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	BLAPL/9475/2025	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000075/2025
24	D-BLAPL/27234/2025 BLAPL/9476/2025	PADMA CHARAN SAHU VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	INDUASTRIAL,NISA /15 /2022 A.D.J.,ANGUL(Anugul ) CT/0000139/2022
25	D-BLAPL/27277/2025 BLAPL/9477/2025	JIBAN SWAMI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /209 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000026/2025
26	D-BLAPL/27579/2025 BLAPL/9478/2025	BIJAY DHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /549 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000213/2023
27	D-BLAPL/27308/2025 BLAPL/9479/2025	SANTOSH PREMNATH DHAWELE VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /67 /2022 A.D.J.,PADAMPUR(Bargarh ) Spl/0000036/2022
28	D-BLAPL/27324/2025 BLAPL/9480/2025	BHABANI @ ALOK KUMAR JENA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /297 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000281/2025
29	D-BLAPL/27426/2025 BLAPL/9481/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
30	D-BLAPL/27698/2025 BLAPL/9482/2025	AKHILESH KUMAR YADAB VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /218 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000279/2025
31	D-BLAPL/27484/2025 BLAPL/9483/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TIHIDI /208 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001297/2025
32	D-BLAPL/27745/2025 BLAPL/9484/2025	SIBA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /548 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000543/2025
33	D-BLAPL/27748/2025 BLAPL/9485/2025	BIRJU @ BIJU @ RAJAYA @ RAJAY YADAV VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /92 /2020 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000029/2020
34	D-BLAPL/27402/2025 BLAPL/9486/2025	R. RABI RAO VS	JUGALA KISHORE PANDA VS	GOSANINUAGAM /137 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BELAGARH

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35	D-BLAPL/27756/2025 BLAPL/9487/2025	STATE OF ODISHA BASANTA KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	ST/0000042/2025 POLASARA PS /390 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000387/2025
36	D-BLAPL/27757/2025 BLAPL/9488/2025	STATE OF ODISHA CHITTARANJAN TANDI VS	RABINDRA NATH PRUSTY VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000030/2025
37	D-BLAPL/27227/2025 BLAPL/9489/2025	STATE OF ODISHA PINKU SAHU VS	JUGALA KISHORE PANDA VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
38	D-BLAPL/27248/2025 BLAPL/9490/2025	STATE OF ODISHA SANTOSH PARIDA VS	DEBASHREE PARIDA VS	BHANJANAGAR /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001495/2025
39	D-BLAPL/27769/2025 BLAPL/9491/2025	STATE OF ODISHA CHANDRASEKHAR SANKHUA VS	BASANTA KUMAR DAS VS	SIMULIA /362 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001145/2025
40	D-BLAPL/27317/2025 BLAPL/9492/2025	STATE OF ODISHA RAGHU @ DEBENDRA SWAIN VS	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000092/2022
41	D-BLAPL/26329/2025 BLAPL/9493/2025	STATE OF ODISHA RAMESH KUMAR SAHU VS	AMIT KUMAR NATH VS	CHHENDIPADA /39 /2015 A.D.J.,ANGUL(Anugul ) Spl/0000030/2015
42	D-BLAPL/27773/2025 BLAPL/9494/2025	STATE OF ODISHA SAROJ KUMAR BEHERA @ SAROJ VS	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000020/2025
43	D-BLAPL/27437/2025 BLAPL/9495/2025	STATE OF ODISHA HEMANTA PADHAN VS	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000079/2024
44	D-BLAPL/27438/2025 BLAPL/9496/2025	STATE OF ODISHA CHANDAN BEHERA VS	SMRUTI RANJAN DASH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000089/2025
45	D-BLAPL/27709/2025 BLAPL/9497/2025	STATE OF ODISHA BIJAY DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000444/2025

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46	D-BLAPL/27778/2025 BLAPL/9498/2025	CHINTU BUDEK @ SIROMANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /149 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000667/2025
47	D-BLAPL/26046/2025 BLAPL/9499/2025	SURAJ KHAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	NEMALO /133 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000240/2025
48	D-BLAPL/26727/2025 BLAPL/9500/2025	SUMANTA SAGARIA VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARIAR /196 /2025 J.M.F.C.,KHARIAR(Nuapada ) CT/0000194/2025
49	D-BLAPL/27782/2025 BLAPL/9501/2025	TUNA JAYPURIA @ TUNA JAYAPURIA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	DEOGARH /379 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000435/2025
50	D-BLAPL/27462/2025 BLAPL/9502/2025	GOPINATH DAS @ GOPINATHA DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	G.R.P.S.,SAMBALPUR /95 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001692/2025
51	D-BLAPL/27788/2025 BLAPL/9503/2025	GUDU @ AMIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /301 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000492/2025
52	D-BLAPL/27471/2025 BLAPL/9504/2025	FATERAM MAJHI @ PETLU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /65 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000537/2025
53	D-BLAPL/27544/2025 BLAPL/9505/2025	HARI JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /283 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000452/2025
54	D-BLAPL/27578/2025 BLAPL/9506/2025	PITABASA KAMIL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BAUNISUNI /121 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000336/2025
55	D-BLAPL/27808/2025 BLAPL/9507/2025	BUDI @ AJIT KUMAR SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUDIBANDHA /101 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000161/2025
56	D-BLAPL/27758/2025 BLAPL/9508/2025	SAMIYA RANJAN PRADHAN VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000012/2025
57	D-BLAPL/27719/2025	MOTIRAJ BHATRA	ROHIT RANJAN RAY	DABUGAM /165 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9509/2025	VS STATE OF ODISHA	VS	A.D.J.,UMERKOTE(Nabarangapur ) CT/0000056/2024
58	D-BLAPL/27720/2025 BLAPL/9510/2025	BHAGIRATHI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /313 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000464/2025
59	D-BLAPL/27395/2025 BLAPL/9511/2025	SUBHALAXMI ROUT @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BAIDYANATHPUR /355 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001806/2025
60	D-BLAPL/27875/2025 BLAPL/9512/2025	LAXMIDHAR SETHI @ GHUNDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /87 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000102/2025
61	D-BLAPL/27860/2025 BLAPL/9513/2025	SIBA SANKAR SENAPATI VS STATE OF ODISHA	SITIKANT MISHRA VS	TIKABALI /132 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000060/2024
62	D-CMAPL/18125/2025 CMAPL/275/2025	PRAVAT BHOI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// ( //
63	D-CMAPL/27938/2025 CMAPL/276/2025	SATYABRATA MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// ( //
64	D-CMP/36114/2025 CMP/1435/2025	BISWAJIT MOHANTY VS SUSANTA KUMAR MOHAPATRA	NILAKANTHA JUJHARSINGH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000633/2004
65	D-CMP/35244/2025 CMP/1436/2025	MANJULA MAHAPATRA @ MOHAPATRA VS ISWARA PRASAD KAR	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BARGARH(Bargarh ) CS/0000078/2005
66	D-CMP/35847/2025 CMP/1437/2025	SARAT CHANDRA PANDA VS MINATI SAHU	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000225/2022
67	D-CMP/35197/2025 CMP/1438/2025	SUKANTA JENA VS JITEN KUMAR ROUT	JYOTI PATNAIK VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000048/2021
68	D-CMP/35193/2025 CMP/1439/2025	SANTILATA SUNDARAY VS	PRATYUSHA NAIDU VS	// CIVIL JUDGE (S.D), PIPILI(Puri)

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69	D-CMP/34638/2025 CMP/1440/2025	ANNAPURNA PARIDA RADHARANI KUNDA @ GIRI VS REGISTRAR OF CO-OPERATIVE SOCIETY, BALASORE	JAGAJIBAN PRADHAN VS	CS/0000142/2022 // A.D.J.,JALESWAR(Baleshwar) Fao/0000128/2023
70	D-CONTC/34061/2025 CONTC/4198/2025	BIMBADHAR JENA VS SHALINI PANDIT,IAS	ADV. VS	// () //
71	D-CONTC/34573/2025 CONTC/4199/2025	JHINILATA SETHI VS SALINI PANDIT,IAS	ADV VS	// () //
72	D-CONTC/35095/2025 CONTC/4200/2025	PRAMILA JENA VS SHALINI PANDIT,IAS	SAROJ KANTA SAMAL VS	// () //
73	D-CONTC/35101/2025 CONTC/4201/2025	GUPTESWAR GAMANGO VS YOGESH BHADUR KHURANIA,IPS	ADV. VS	// () //
74	D-CONTC/35104/2025 CONTC/4202/2025	KRISHNA CHANDRA SAHOO VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF, W.R DEPT., ODISHA	ADV. VS	// () //
75	D-CONTC/35115/2025 CONTC/4203/2025	GIRIJA SHANKAR BEHERA VS SALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// () //
76	D-CONTC/35117/2025 CONTC/4204/2025	JAGAT JIBAN PATRA VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// () //
77	D-CONTC/35123/2025 CONTC/4205/2025	SUBODH KUMAR MAJHI VS SATYAJIT MOHANTY,TAHASILDAR,JALESWAR TAHASIL,BALASORE	ADV. VS	// () //
78	D-CONTC/35128/2025 CONTC/4206/2025	GOURANGA CHARAN TOLA VS SURYA KUMAR NAYAKAT,TAHASILDAR,BHOGRAI TAHASIL,BALASORE	ADV. VS	// () //
79	D-CONTC/35223/2025 CONTC/4207/2025	PANCHU MOHAPATRA VS ANU GARG,IAS	ADV. VS	// () //

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80	D-CONTC/35465/2025 CONTC/4208/2025	RADHA KRISHNA NAYAK VS SALINI PANDIT,IAS	ADV. VS	// 0 //
81	D-CONTC/36156/2025 CONTC/4209/2025	SABITRI MOHANTY VS R.S.GOPALAN,IAS	ADV. VS	// 0 //
82	D-CONTC/34101/2025 CONTC/4210/2025	BHAGABAN BEHERA VS VIR VIKARM YADAV, IAS	ADV VS	// 0 //
83	D-CONTC/35916/2025 CONTC/4211/2025	DEBASISH RAY VS SATYABRATA SAHU,IAS	AMIT PRASAD BOSE VS	// 0 //
84	D-CONTC/36137/2025 CONTC/4212/2025	DAMAYANTI MAJHI VS NAGRAJ DEVERKONDA, IPS	ADV VS	// 0 //
85	D-CONTC/36151/2025 CONTC/4213/2025	RAMESH KUMAR MUKHI VS SATYABRATA SAHU,PRINCIPAL SECY.,HOME DPT.,ODISHA	BHABANI SHANKAR DAS VS	// 0 //
86	D-CONTC/36155/2025 CONTC/4214/2025	RAMESH KUMAR MUKHI VS SATYABRATA SAHU,PRINCIPAL SECY.,HOME DEPT,ODISHA	BHABANI SANKAR DAS VS	// 0 //
87	D-CONTC/36170/2025 CONTC/4215/2025	ANUPAMA NANDA VS DR.MANORANJAN ROUT, C.D.M AND P.H.O, KENDRAPARA DIST. H.Q HOSPITAL	ADV. VS	// 0 //
88	D-CONTC/35040/2025 CONTC/4216/2025	JITENDRA KUMAR MISHRA VS JAGABANDHU SAHOO,DIST. EDUCATION OFFICER, BHADRAK	ADV. VS	// 0 //
89	D-CONTC/34743/2025 CONTC/4217/2025	PRATIMA PATRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
90	D-CONTC/35819/2025 CONTC/4218/2025	RAJKISHORE SWAIN VS SATYABRATA SAHU,IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
91	D-CONTC/34553/2025	NAROTTAM MOHANTA	ADV.	//

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	CONTC/4219/2025	VS SHALINI PANDIT,IAS	VS	0 //
92	D-CONTC/34558/2025 CONTC/4220/2025	MANDODARI MOHANTA VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
93	D-CONTC/32675/2025 CONTC/4221/2025	LATA KUMBHAR VS PADMANAV SAMANTRAY,OAS	AMIT PRASAD BOSE VS	// 0 //
94	D-CONTC/33416/2025 CONTC/4222/2025	BANDANA KAR VS DEBASIS SINGH,MD-CUM-ADDL.SECY.,ODISHA RURAL HOUSING AND DEVELOPMENT CO. LTD.,KHURDA	ADV. VS	// 0 //
95	D-CONTC/35210/2025 CONTC/4223/2025	INDRAMANI SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
96	D-CONTC/36492/2025 CONTC/4224/2025	DR.PARTHA SINGH VS ASWATHY S.,IAS	ADV. VS	// 0 //
97	D-CONTC/35177/2025 CONTC/4225/2025	SHASHI BHUSAN PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
98	D-CONTC/35178/2025 CONTC/4226/2025	CHAKRADHAR DAS VS ANU GARG,IAS	ADV. VS	// 0 //
99	D-CONTC/35180/2025 CONTC/4227/2025	SARAT NAIK VS ANU GARG,IAS	ADV. VS	// 0 //
100	D-CONTC/35181/2025 CONTC/4228/2025	PRAFULLA KUMAR PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
101	D-CONTC/35198/2025 CONTC/4229/2025	SANATANA BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
102	D-CONTC/35213/2025 CONTC/4230/2025	BALABHADRA PRADHAN VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/35405/2025 CONTC/4231/2025	ANU GARG,IAS PRAKASH CHANDRA PATRA VS	ADV. VS	// // ()
104	D-CONTC/36133/2025 CONTC/4232/2025	AUROBINDA AGRAWAL,IAS DINESH KUMAR BARIK VS	RAMAKRISHNA BISOI VS	// // ()
105	D-CONTC/35114/2025 CONTC/4233/2025	SURYABANSHI MAYUR, IAS ANADI CHARAN MOHANTY VS	ADV. VS	// // ()
106	D-CONTR/27590/2025 CONTR/19/2025	DEBASIS ROUT,TAHASILDAR,VYASANAGAR,JAJPUR PRADIPTA KUMAR SAHOO VS	ADV. VS	// // ()
107	D-CRLA/26857/2025 CRLA/1048/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK TRIPATI SUBUDHI VS	JYOTIRMAYA SAHOO VS	// R.UDAYAGIRI /97 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000075/2022
108	D-CRLA/27383/2025 CRLA/1049/2025	STATE OF ODISHA PABITRA LENKA VS	BINAYA BHUSAN ROUSTRAY VS	RAGHUNATHPUR /111 /2021 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000094/2021
109	D-CRLA/24333/2025 CRLA/1050/2025	STATE OF ODISHA SANTOSH GOUDA VS	SULOCHANA PATRO VS	PURUSHOTTAMPUR /902 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR TR/0000131/2024
110	D-CRLA/27499/2025 CRLA/1051/2025	STATE OF ODISHA BHAGA GOUDA@BHAGIRATHI GOUDA VS	BISWAJIT RANJAN TRIPATHY VS	KASHIPUR /72 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000027/2023
111	D-CRLA/26896/2025 CRLA/1052/2025	STATE OF ODISHA ARUN KUMAR JENA VS	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /50 /2010 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000050/2010
112	D-CRLLP/24731/2025 CRLLP/63/2025	STATE OF ODISHA(VIG.) BISWARANJAN SETHY VS	DEBENDRA KUMAR DHAR VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000080/2019
113	D-CRLLP/25919/2025 CRLLP/64/2025	SIBENDU KUMAR MOHANTY STATE OF ODISHA(VIG.) VS RANJAN KUMAR KAR	SANGRAM DAS, STANDING COUNSEL(VIGILANCE) VS	BHUBANESWAR VIGILANCE /31 /2001 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000002/2008

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLLP/26110/2025 CRLLP/65/2025	STATE OF ODISHA(VIG.) VS HARAPRASAD DALEI	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /8 /2013 SPECIAL JUDGE(VIGILANCE),DHENKA GR/000008/2013
115	D-CRLLP/27071/2025 CRLLP/66/2025	STATE OF ODISHA VS MANOJ KUMAR TOMAR	AUROVINDA MOHANTY, A.S.C. VS	MOHANA /145 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000054/2020
116	D-CRLLP/26742/2025 CRLLP/67/2025	STATE OF ODISHA(VIG) VS PADAN NAIK	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /24 /2017 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) TR/0000117/2019
117	D-CRLMA/25534/2025 CRLMA/126/2025	RAMA MALLIK @ SRIKANTA MALLIK VS STATE OF ODISHA	ADV. VS	NIKIRAI /17 /2025 ( ) //
118	D-CRLMA/27846/2025 CRLMA/127/2025	RAM RUP VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /112 /2025 ( ) //
119	D-CRLMC/25992/2025 CRLMC/3614/2025	RAJENDRA SAMAL VS STATE OF ODISHA	SURYAKANTA JENA VS	ALAKUNDA /65 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0001362/2025
120	D-CRLMC/26595/2025 CRLMC/3615/2025	PUJA SWAIN @ GUNJA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	CAPITAL P.S. /433 /2015 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004890/2015
121	D-CRLMC/26683/2025 CRLMC/3616/2025	TIKINA MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR PANIGRAHI VS	GOSANINUAGAM /62 /2014 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000459/2024
122	D-CRLMC/26919/2025 CRLMC/3617/2025	HARBINDER SINGH DEENGRA VS KRUPASINDHU GAHAN	ANUP UDAYA SENAPATI VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) ICC/0000018/2009
123	D-CRLMC/26989/2025 CRLMC/3618/2025	NIRANJAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /247 /2014 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000165/2015
124	D-CRLMC/27015/2025 CRLMC/3619/2025	DILLIP KUMAR BISWAL @ DILLIP BISWAL VS STATE OF ODISHA	SWAGATIKA SAHOO VS	DHARMASALA /246 /2014 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000166/2015
125	D-CRLMC/27022/2025	KALU BHOL @ KALIA @ LOKANATH BHOL	SANTOSH KUMAR SAMANTARAY	JANKIA P.S. /412 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3620/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KHURDA(Khordha ) GR/000035/2022
126	D-CRLMC/27050/2025 CRLMC/3621/2025	BASANTA KUMAR BEHERA VS PURI URBAN AND RURAL DEVELOPMENT CO-OPERATIVE SOCIETY LTD., PURI	SUVALAXMI DEVI VS	//0 J.M.F.C.,PURI(Puri) ICC/0000193/2018
127	D-CRLMC/27070/2025 CRLMC/3622/2025	SANJAY KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BARAMBA /36 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000059/2025
128	D-CRLMC/27084/2025 CRLMC/3623/2025	RAGHUNATH JENA VS MANGARAJ BARAL	SHIB SHANKAR MOHANTY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0002526/2010
129	D-CRLMC/27144/2025 CRLMC/3624/2025	AJAYA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// J.M.F.C.,GONDIA(Dhenkanal) ICC/0000410/2015
130	D-CRLMC/27147/2025 CRLMC/3625/2025	RAJA @ RUDRA NARAYAN SAHOO VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	TIRTOL /421 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000069/2023
131	D-CRLMC/27207/2025 CRLMC/3626/2025	BAGHA @ SOUBHAGYA SINGH @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KAMAKHYANAGAR /388 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000743/2023
132	D-CRLMC/27210/2025 CRLMC/3627/2025	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARJANG /219 /2022 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000167/2022
133	D-CRLMC/27214/2025 CRLMC/3628/2025	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KAMAKHYANAGAR /412 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000779/2023
134	D-CRLMC/27226/2025 CRLMC/3629/2025	NILAKANTHA BHANJA VS STATE OF ODISHA	SOURAV DAS VS	PAHALA /233 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001356/2025
135	D-CRLMC/27232/2025 CRLMC/3630/2025	JASODA SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /35 /2002 A.D.J.,BARIPADA(Mayurbhanj) ST/0000009/2011
136	D-CRLMC/27237/2025 CRLMC/3631/2025	SUBHASIS JENA @ PAPU VS	GYANA RANJAN DHAL VS	CHANDRASEKHARPUR /48 /2020 A.D.J.,BHUBANESWAR(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/27241/2025 CRLMC/3632/2025	STATE OF ODISHA SUSANTA KUMAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	TR/0000070/2020 / /0 A.D.J.,JAJPUR ROAD(Jajapur ) CRA/0000039/2025
138	D-CRLMC/27259/2025 CRLMC/3633/2025	STATE OF ODISHA ALLADA VENKATESH VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MATHILI /95 /2025 J.M.F.C.,MATHILI(Malkangiri ) GR/0000097/2025
139	D-CRLMC/27261/2025 CRLMC/3634/2025	STATE OF ODISHA SAHADEB SAHU @ SAHADEV SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
140	D-CRLMC/27433/2025 CRLMC/3635/2025	STATE OF ODISHA SUBHANKAR BISWAS VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /87 /2023 DISTRICT AND SESSIONS JUDGE,MAL Spl/0000113/2023
141	D-CRLMC/27391/2025 CRLMC/3636/2025	STATE OF ODISHA CHAGALI @ CHAGALA MALLIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHARMASALA /199 /2015 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000011/2016
142	D-CRLMC/27346/2025 CRLMC/3637/2025	STATE OF ODISHA BHAKTA SUNANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /83 /2013 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000196/2014
143	D-CRLMC/27715/2025 CRLMC/3638/2025	STATE OF ODISHA MANISH KUMAR@MANISH KUMAR AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) CT/0001008/2007
144	D-CRLMC/27641/2025 CRLMC/3639/2025	STATE OF ODISHA BHIMA PATRA@PATRO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /418 /2020 J.M.F.C.,HINJILI(Ganjam) GR/0000368/2020
145	D-CRLMC/27791/2025 CRLMC/3640/2025	STATE OF ODISHA NARESH DALAI@NARESH DALEI VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BANAPUR P.S. /269 /2016 A.D.J.,KHURDA(Khordha ) ST/0000016/2019
146	D-CRLMC/27793/2025 CRLMC/3641/2025	STATE OF ODISHA MANASH@BIKASH DALEI@BIKASH DALAI VS STATE OF ODISHA	SATYA PRAKASH VS	BANAPUR P.S. /269 /2016 A.D.J.,KHURDA(Khordha ) ST/0000016/2019
147	D-CRLMC/27109/2025 CRLMC/3642/2025	STATE OF ODISHA BAIJAYANTI SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /304 /2015 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000076/2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/27699/2025 CRLMC/3643/2025	SWADHIN SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /206 /2021 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000058/2021
149	D-CRLMP/27141/2025 CRLMP/1165/2025	MILINA PADHI VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	/ /0 ( //
150	D-CRLMP/27280/2025 CRLMP/1166/2025	MIHIR KUMAR PATNAIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	/ /0 ( //
151	D-CRLMP/27126/2025 CRLMP/1167/2025	MUKESH KUMAR JAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /36 /2025 ( //
152	D-CRLMP/27630/2025 CRLMP/1168/2025	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 ( //
153	D-CRLMP/27362/2025 CRLMP/1169/2025	GHANASHYAM GOCHHAYAT VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	KANIHA /195 /2025 ( //
154	D-CRLMP/27465/2025 CRLMP/1170/2025	ASIRVAD MICRO FINANCE LTD.,BALASORE VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	GOPALPUR /181 /2024 ( //
155	D-CRLMP/27311/2025 CRLMP/1171/2025	KALYANI BARAL VS SAMIR KUMAR NAYAK	BHAGABAT PRASAD RATH VS	/ /0 ( //
156	D-CRLMP/26468/2025 CRLMP/1172/2025	SUCHITRA DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	/ /0 ( //
157	D-CRLREV/25288/2025 CRLREV/629/2025	PRADEEP MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /252 /2025 A.D.J.,DEOGARH(Debagarh ) CRA/0000004/2025
158	D-CRLREV/26322/2025 CRLREV/630/2025	RAHUL@ASHUTOSH ASISH NAYAK VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	SALIPUR /308 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000875/2022
159	D-CRLREV/26534/2025	ARJUN KUMAR SAHOO	PRAVASH CHANDRA JENA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/631/2025	VS SANTOSHINI SENAPATI	VS	JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/000020/2023
160	D-CRLREV/27401/2025 CRLREV/632/2025	PRATIMA DEEP VS SHEIKH ARSHAD	DHANANJAYA MUND VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/000023/2024
161	D-CRLREV/27452/2025 CRLREV/633/2025	AJAY KUMAR PATRA VS THE KANTISAHU LAMPCS, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	//0 A.D.J.,BARIPADA(Mayurbhanj) CRA/000025/2024
162	D-CRLREV/27678/2025 CRLREV/634/2025	RAM MOHAN PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	RAIKIA /17 /2004 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/000039/2004
163	D-CRLREV/27633/2025 CRLREV/635/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	//0 A.D.J.,CHANDIKHOLE(Jajapur ) CRA/000020/2024
164	D-CRP/35603/2025 CRP/36/2025	PABITRA MOHAN NAYAK VS MALABIKA MOHAPATRA	SAIBRATA RATH VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/000042/2022
165	D-LAA/29259/2025 LAA/48/2025	LAXMIKANTA BARAL VS ZONE OFFICER, ZONE-III, RENGALI RIGHT CANAL SYSTEM , DHENKANAL	HRUDANANDA MOHAPATRA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/000054/2022
166	D-MACA/35236/2025 MACA/1035/2025	D.M., CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR VS CHAMELI DEVI AGRAWAL	G.P.DUTTA VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi Mac/000046/2022
167	D-MACA/33101/2025 MACA/1036/2025	DIVISIONAL MANAGER , THE NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS AKHAND PRADHAN	AKLI SAYED ASIF VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000287/2022
168	D-MATA/36369/2025 MATA/347/2025	ALOK RANJAN MAHARANA VS SABITA MAHARANA	BEDA PRAKASH PANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000401/2022
169	D-MATA/35558/2025 MATA/348/2025	MANASA KUMAR SATPATHY VS DRAUPADI DASH	NIRANJAN SINGH (1) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul IA/000013/2024
170	D-RPFAM/35721/2025 RPFAM/263/2025	KANCHARANA UMA MAHESWAR RAO VS	BHUBANANANDA LENKA VS	// JUDGE FAMILY COURT AT PARALAKH

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171	D-RPFAM/35924/2025 RPFAM/264/2025	KANCHARANA@PALAVALASA TOYAJAKSHI BABITA PATTANAİK VS PRADEEP KUMAR MOHANTY @ BULU	SOUMYA MISHRA VS	Crp/0000034/2025 // JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000187/2020
172	D-RSA/33962/2025 RSA/445/2025	SANTOSH KUMAR SAHOO VS BISHNUPRIYA SAHOO	MAHESWAR MOHANTY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000003/2020
173	D-RSA/35176/2025 RSA/446/2025	NILAMANI RAM VS PRATAP KUMAR RAY	SOUMYA MISHRA VS	// A.D.J.,ANANDAPUR(Kendujhar) RFA/0000179/2022
174	D-RSA/35060/2025 RSA/447/2025	BISWANATH GOUDA VS BAIJYANTI PRADHAN	SOUMYA MISHRA VS	// A.D.J.,BALLIGUDA(Kandhamal) RFA/0000024/2019
175	D-RVWPET/34608/2025 RVWPET/216/2025	S.K.RAHİM VS S.K.ABDUL RAHEMAN	PRAJNA SARITA MOHANTY VS	// ( //
176	D-RVWPET/35169/2025 RVWPET/217/2025	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// ( //
177	D-RVWPET/34482/2025 RVWPET/218/2025	SUSHILARANI BEHERA VS HAGUR MAHALİK	MAHESWAR MOHANTY VS	// ( //
178	D-RVWPET/35452/2025 RVWPET/219/2025	PADMANAVA MEHER VS STATE OF ORISSA	ASWINI KUMAR DASH VS	// ( //
179	D-SAO/36632/2025 SAO/17/2025	DEBI PRASAD HARICHANDAN VS NANDINI SINGH	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000054/2023
180	D-STREV/33991/2025 STREV/29/2025	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR VS STATE OF ODISHA	BALRUPATYANARAYAN JETHI VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000041/2023
181	D-STREV/34794/2025 STREV/30/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR VS STATE OF ODISHA	SAMBALPUR DIVISION, SAMBALPUR VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000043/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-STREV/33994/2025 STREV/31/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER (OPERATION),EAST COAST RAILWAYD, VS STATE OF ODISHA	SAMBALPUR DIVISION,SENIOR VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000042/2023
183	D-STREV/34802/2025 STREV/32/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ECO. RAILWAY, SAMBALPUR VS STATE OF ODISHA	SAMBALPUR DIVISION,SENIOR VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000044/2023
184	D-TRP(C)/30149/2025 TRP(C)/321/2025	DIPTIMAYEE MOHANTY VS SATYADEEP MOHANTY	BIKRAM CHANDRA GHADEI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000101/2024
185	D-TRP(C)/34174/2025 TRP(C)/322/2025	BHARATI KANDHA DORA@BHARATI DORA VS JAGANNATH DORA	KABERI MOHANTY VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000016/2025
186	D-TRP(C)/36171/2025 TRP(C)/323/2025	SANGIT SANDHYA PATEL VS ASHOK KUMAR NAYAK	ARIJEET MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001235/2024
187	D-TRP(C)/36193/2025 TRP(C)/324/2025	ASHARANI MISHRA @ SWAIN VS SAROJ KUMAR SWAIN	HAREKRUSHNA DASH VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000208/2025
188	D-TRP(C)/36421/2025 TRP(C)/325/2025	MAMUNI SEN @ TARULATA KARMAKAR VS SANJEEB KUMAR SEN	SRIKAR KUMAR RATH VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000174/2025
189	D-TRP(C)/36561/2025 TRP(C)/326/2025	RASMITA SETHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000261/2025
190	D-WA/33328/2025 WA/1511/2025	SUBHASHREE DAS @ MOHANTY VS SNIGDHA PATNAIK @ MOHANTY	SOURAV SUMAN BHUYAN VS	// () //
191	D-WA/36106/2025 WA/1512/2025	ADDITIONAL CHIEF SECRETARY TO GOVT., WATER RESOURCES DEPTT. VS PREMANANDA SAHOO	SAROJ KUMAR JEE,A.G.A VS	// () //
192	D-WA/36141/2025 WA/1513/2025	STATE OF ODISHA VS DURGA CHARAN SAHU	SUMAN PATTANAYAK,A.G.A VS	// () //
193	D-WA/35402/2025	PANIGRAHI SUBAS CHANDRA DASH	UMAKANT SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1514/2025	VS STATE OF ODISHA	VS	0 //
194	D-WA/36029/2025 WA/1515/2025	CENTRAL UNIVERSITY OF ODISHA VS DR. SHISHIR KUMAR BEJ	RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL VS	// 0 //
195	D-WP(C)/36471/2025 WP(C)/25046/2025	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
196	D-WP(C)/35908/2025 WP(C)/25047/2025	REENA SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
197	D-WP(C)/35595/2025 WP(C)/25048/2025	BARJA KISHORE SWAIN VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
198	D-WP(C)/34215/2025 WP(C)/25049/2025	GAYATRI DEVI AGARWAL VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, MADHUPATNA, CUTTACK	SUNKURU SUDHAKAR RAO VS	// 0 //
199	D-WP(C)/35691/2025 WP(C)/25050/2025	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
200	D-WP(C)/35719/2025 WP(C)/25051/2025	PRAFULLA KUMARI PATTNAIK VS ADDITIONAL SUB COLLECTOR, SETTLEMENT, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
201	D-WP(C)/34745/2025 WP(C)/25052/2025	UTTAM MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
202	D-WP(C)/35910/2025 WP(C)/25053/2025	NIMAI CHARAN POMAR VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
203	D-WP(C)/34677/2025 WP(C)/25054/2025	TARUN KUMAR GANGULI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
204	D-WP(C)/35940/2025 WP(C)/25055/2025	TANUJ KUMAR MISHRA VS	SANTOSH KUMAR MAHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/35859/2025 WP(C)/25056/2025	STATE OF ODISHA TAPAN KUMAR MALLICK VS	SANTOSH KUMAR MAHANTY VS	// // ()
206	D-WP(C)/31056/2025 WP(C)/25057/2025	STATE OF ODISHA AJIT KUMAR PATNAIK VS	SANTOSH KUMAR ROUT VS	// // ()
207	D-WP(C)/35525/2025 WP(C)/25058/2025	STATE OF ODISHA BASUDEV SAMAL VS	SANGHAMITRA ACHARYA VS	// // ()
208	D-WP(C)/35930/2025 WP(C)/25059/2025	THE COMMISSIONER-CUM-SECY MASS EDUCATION ORISSA, BBSR MANORAMA SANITARY, BHADRAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
209	D-WP(C)/35596/2025 WP(C)/25060/2025	CANARA BANK, ARM, BRANCH, BUXIBAZAR, CUTTACK NRUSINGHA TRIPATHY VS	ACHYUTA NANDA ROURAY VS	// // ()
210	D-WP(C)/36405/2025 WP(C)/25061/2025	THE STATE OF ODISHA AJAY KUMAR DASH VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
211	D-WP(C)/36314/2025 WP(C)/25062/2025	STATE OF ODISHA JHADESWAR MISSION SHAKTI FEDERATION, GHASIPURA VS	RAJIV KUMAR MAHANTA VS	// // ()
212	D-WP(C)/35972/2025 WP(C)/25063/2025	STATE OF ODISHA DR. BHIMSEN SAHOO VS	PRASHANTA KUMAR NAYAK VS	// // ()
213	D-WP(C)/35772/2025 WP(C)/25064/2025	JAGANNATH SANSKRIT UNIVERSITY,PURI UNION OF INDIA VS	RAKESH BEHERA VS	// // ()
214	D-WP(C)/36316/2025 WP(C)/25065/2025	SHRABAN KUMAR SAHU JAIDURGA MISSION SHAKTI FEDERATION, JHUMPURA, KEONJHAR VS	RAJIV KUMAR MAHANTA VS	// // ()
215	D-WP(C)/36026/2025 WP(C)/25066/2025	STATE OF ODISHA RABI SINGH VS	PRADEEP KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/35978/2025 WP(C)/25067/2025	HARIHAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/36496/2025 WP(C)/25068/2025	TANGENT SOLUTIONS, BBSR VS STATE OF ODISHA	SUNIL J. MATHEWS VS	// 0 //
218	D-WP(C)/36175/2025 WP(C)/25069/2025	MANORANJAN DAS VS STATE OF ODISHA	SEPHALEE DAS VS	// 0 //
219	D-WP(C)/35459/2025 WP(C)/25070/2025	BIMALA KABI VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// 0 //
220	D-WP(C)/35792/2025 WP(C)/25071/2025	SANJUKTA MAITY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
221	D-WP(C)/36174/2025 WP(C)/25072/2025	KALPANA PATTANAIAK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
222	D-WP(C)/32764/2025 WP(C)/25073/2025	M/S SIDHA BARAHI AGENCY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
223	D-WP(C)/36538/2025 WP(C)/25074/2025	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
224	D-WP(C)/35875/2025 WP(C)/25075/2025	PRABHAT KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
225	D-WP(C)/36040/2025 WP(C)/25076/2025	DUKHABANDHU NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	D-WP(C)/36447/2025 WP(C)/25077/2025	MADAN MOHAN SAHU VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
227	D-WP(C)/35764/2025	KUNDINGI BHIMRAJU	PRASANTA KUMAR PANDA	//

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	WP(C)/25078/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36449/2025 WP(C)/25079/2025	M/S. ORION MARKETING, BBSR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
229	D-WP(C)/35870/2025 WP(C)/25080/2025	NIRANJAN SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
230	D-WP(C)/36450/2025 WP(C)/25081/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
231	D-WP(C)/30961/2025 WP(C)/25082/2025	BIDYUT KUMAR PANIGRAHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
232	D-WP(C)/35874/2025 WP(C)/25083/2025	UNION OF INDIA VS JITENDRA KUMAR BISWAL	MILLON KUMAR VS	// 0 //
233	D-WP(C)/36113/2025 WP(C)/25084/2025	SUMITRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
234	D-WP(C)/34757/2025 WP(C)/25085/2025	NILIMA SANDHA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
235	D-WP(C)/36143/2025 WP(C)/25086/2025	SUBHADRA BEHERA VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER-CUM-DISTRICT MISSION DIRECTOR, BOUDH	PREETAM MISHRA VS	// 0 //
236	D-WP(C)/35670/2025 WP(C)/25087/2025	MAMATA MAHAPATRA VS SUMAN PRASAD SHARMA	BIRAJA SANKAR MISHRA VS	// 0 //
237	D-WP(C)/36451/2025 WP(C)/25088/2025	SUKANTA PATRA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
238	D-WP(C)/36052/2025 WP(C)/25089/2025	PRAMILA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

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239	D-WP(C)/34875/2025 WP(C)/25090/2025	STATE OF ODISHA PITABASA SWAIN VS	PRASANNA KUMAR RATH (1) VS	// // ()
240	D-WP(C)/34131/2025 WP(C)/25091/2025	STATE OF ODISHA MANAS KUMAR NAYAK VS	JANAKI KANTA MAHAPATRA VS	// // ()
241	D-WP(C)/36377/2025 WP(C)/25092/2025	STATE OF ODISHA SURYAKANTA SWAIN VS	DR. BINODA KUMAR MISHRA VS	// // ()
242	D-WP(C)/36728/2025 WP(C)/25093/2025	STATE OF ODISHA AKSHAYA KUMAR SWAIN VS	PRAVAT KUMAR MUDULI VS	// // ()
243	D-WP(C)/36630/2025 WP(C)/25094/2025	STATE OF ODISHA NARANPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	SANGRAM JENA VS	// // ()
244	D-WP(C)/36636/2025 WP(C)/25095/2025	STATE OF ODISHA BEGUNIA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	SANGRAM JENA VS	// // ()
245	D-WP(C)/35836/2025 WP(C)/25096/2025	STATE OF ODISHA RANJITA JENA VS	BHASKAR CHANDRA PANDA VS	// // ()
246	D-WP(C)/36134/2025 WP(C)/25097/2025	STATE OF ODISHA JAHARLAL MOHANTA VS	RABI NARAYAN ROUT VS	// // ()
247	D-WP(C)/34971/2025 WP(C)/25098/2025	STATE OF ODISHA RAHUL BHAKAT VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
248	D-WP(C)/35784/2025 WP(C)/25099/2025	UNION OF INDIA GOURI SHANKAR KEDIA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
249	D-WP(C)/36707/2025 WP(C)/25100/2025	THE ASSESSING OFFICER-CUM-SUPERINTENDING ENGINEER (ELECT.), TPCODL, B.C.D.D. NO.I, BBSR AMULYA RANJAN SWAIN VS	MANOJA KUMAR KHUNTIA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/35726/2025 WP(C)/25101/2025	DILESWAR SA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
251	D-WP(C)/35765/2025 WP(C)/25102/2025	FLEDGE INSTITUTE OF MEDICAL SCIENCE, JAJPUR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
252	D-WP(C)/36553/2025 WP(C)/25103/2025	SAKTI SAMRUDHI MAHASANGHA, KOMNA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
253	D-WP(C)/36549/2025 WP(C)/25104/2025	BLOCK MISSION SHAKTI FEDERATION, NUAPADA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
254	D-WP(C)/33818/2025 WP(C)/25105/2025	BHIMASEN SINGH VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //
255	D-WP(C)/36551/2025 WP(C)/25106/2025	MISSION SHAKTI FEDERATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
256	D-WP(C)/36555/2025 WP(C)/25107/2025	ANANYA SELF HELP GROUP(MAHASANGHA), NUAPADA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
257	D-WP(C)/34860/2025 WP(C)/25108/2025	BANAJABASINI ACHARYA @ SONALIKA ACHARYA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
258	D-WP(C)/36131/2025 WP(C)/25109/2025	DISTRICT MISSION SHAKTI FEDERATION,BALANGIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
259	D-WP(C)/36625/2025 WP(C)/25110/2025	CHHATRAPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
260	D-WP(C)/36628/2025 WP(C)/25111/2025	MAITALI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
261	D-WP(C)/36132/2025	SRUJANIKA BLOCK MISSION SHAKTI MAHASANGHA	PRASHANTA KUMAR NAYAK	//

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	WP(C)/25112/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35002/2025 WP(C)/25113/2025	RAGHUNATH MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
263	D-WP(C)/36128/2025 WP(C)/25114/2025	JAGABANDHU MAJHI VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
264	D-WP(C)/36638/2025 WP(C)/25115/2025	MAHISAPATA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
265	D-WP(C)/36288/2025 WP(C)/25116/2025	ALOK KUMAR SAHOO VS MAHANADI COALFIELDS LTD.,SAMBALPUR	DEBASHISH KUMAR PANDA VS	// 0 //
266	D-WP(C)/36642/2025 WP(C)/25117/2025	MACHHUA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
267	D-WP(C)/35112/2025 WP(C)/25118/2025	DILLIP KUMAR BARIK VS REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA,BBSR	SIDHARTHA MISHRA VS	// 0 //
268	D-WP(C)/36136/2025 WP(C)/25119/2025	SUBASH CHANDRA ROUT VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
269	D-WP(C)/36648/2025 WP(C)/25120/2025	RADHAKISHOREPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
270	D-WP(C)/36653/2025 WP(C)/25121/2025	GARADIHI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
271	D-WP(C)/36479/2025 WP(C)/25122/2025	KULADHAR JHAKAR @ JHANKAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
272	D-WP(C)/35241/2025 WP(C)/25123/2025	KANHU CHARAN DASH VS	SURENDRA KUMAR SAHOO VS	// 0

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273	D-WP(C)/35771/2025 WP(C)/25124/2025	STATE OF ODISHA PETROLEUM DEALERS ASSOCIATION ODISHA, BBSR VS INDIAN OIL CORPORATION LIMITED (IOCL), MUMBAI	SAILABALA JENA VS	// // 0 //
274	D-WP(C)/36715/2025 WP(C)/25125/2025	MAYURBHANJ SHAKTI SANGHA VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //
275	D-WP(C)/34828/2025 WP(C)/25126/2025	BHOBANI OJHA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
276	D-WP(C)/32660/2025 WP(C)/25127/2025	PRAMILA KUMARI ROUT VS THE STATE OF ODISHA	SAROJ KUMAR DAS VS	// 0 //
277	D-WP(C)/36071/2025 WP(C)/25128/2025	ASHOK KUMAR SWAIN VS VICE CHANCELLOR UTKAL UNIVERSITY, BBSR	CHITRA PADHI VS	// 0 //
278	D-WP(C)/36624/2025 WP(C)/25129/2025	UMAKANTA BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
279	D-WP(C)/36077/2025 WP(C)/25130/2025	SUNAKAR ADHIKARI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
280	D-WP(C)/35671/2025 WP(C)/25131/2025	PITABAS SIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
281	D-WP(C)/36098/2025 WP(C)/25132/2025	GOURI MANIPATRA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
282	D-WP(C)/36737/2025 WP(C)/25133/2025	DR.DEBASISH MEHER VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
283	D-WP(C)/35950/2025 WP(C)/25134/2025	JEMAMANI BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //

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284	D-WP(C)/35999/2025 WP(C)/25135/2025	CHINTAMANI DASH VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
285	D-WP(C)/36259/2025 WP(C)/25136/2025	NILAKANTHA PRADHAN VS GOVERNMENT OF INDIA	JANMEJAYA KATIKIA VS	// 0 //
286	D-WP(C)/36250/2025 WP(C)/25137/2025	MAYADHAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
287	D-WP(C)/36303/2025 WP(C)/25138/2025	SUBARNA SIKHA, SONEPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
288	D-WP(C)/36527/2025 WP(C)/25139/2025	BALIPUT GRAMPANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
289	D-WP(C)/36308/2025 WP(C)/25140/2025	SHAKTIRUPA BLOCK MISSION SHAKTI MAHASANGHA,DUNGURIPALLI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
290	D-WP(C)/35752/2025 WP(C)/25141/2025	MURARI LAL AGRAWAL VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
291	D-WP(C)/36209/2025 WP(C)/25142/2025	SWATI SUCHISMITA PATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
292	D-WP(C)/36410/2025 WP(C)/25143/2025	NIHARBALA SAMANTARAY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
293	D-WP(C)/35862/2025 WP(C)/25144/2025	JYOTI PRAKASH JENA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
294	D-WP(C)/36529/2025 WP(C)/25145/2025	MAA TARINI BLOCK MISSION SHAKTI, KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
295	D-WP(C)/35779/2025	M/S A.J.TRADERS, BALANGIR	SATYAJIT MOHAPATRA (2)	//

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	WP(C)/25146/2025	VS COMMERCE AND INDUSTRY	VS	0 //
296	D-WP(C)/36532/2025 WP(C)/25147/2025	BLOCK MISSION SHAKTI FEDERATION, BONEI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
297	D-WP(C)/36533/2025 WP(C)/25148/2025	PRIYA DARSHINI, GURUNDIA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
298	D-WP(C)/34849/2025 WP(C)/25149/2025	GANGADHAR MUNDA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
299	D-WP(C)/36757/2025 WP(C)/25150/2025	LAXMIDHAR DALAI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
300	D-WP(C)/34864/2025 WP(C)/25151/2025	SANJUKTA MISHRA VS COLLECTOR, BOLANGIR	BHOJARAJ SETH VS	// 0 //
301	D-WP(C)/31162/2025 WP(C)/25152/2025	SATYANANDA MOHAPATRA VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., KHURDA	HEMANTA KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/36784/2025 WP(C)/25153/2025	M/S GATHI LOGISTICS, CUTTACK VS HINDUSTAN PETROLEUM CORPORATION LTD (H.P.C), MUMBAI	SAGARIKA SAHOO VS	// 0 //
303	D-WP(C)/36448/2025 WP(C)/25154/2025	M/S AKSHAYA KUMAR SAHOO, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
304	D-WP(C)/35533/2025 WP(C)/25155/2025	BHAGIRATHI TRIPATHY VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	BAIJAYANTI MOHANTY VS	// 0 //
305	D-WP(C)/36837/2025 WP(C)/25156/2025	BINOD CHANDRA PADHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
306	D-WP(C)/33461/2025 WP(C)/25157/2025	RENUBALA BISWAL VS	KAPILA CHARAN NAYAK VS	// 0

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307	D-WP(C)/36168/2025 WP(C)/25158/2025	STATE OF ODISHA ABHAY KUMAR PATRA VS	KSHIROD KUMAR ROUT VS	// // ()
308	D-WP(C)/35952/2025 WP(C)/25159/2025	STATE OF ODISHA DHRUBA CHARAN BEHERA VS	MANAS RANJAN KHATUA VS	// // ()
309	D-WP(C)/36130/2025 WP(C)/25160/2025	STATE OF ODISHA PURNA CHANDRA BASURI VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
310	D-WP(C)/35959/2025 WP(C)/25161/2025	STATE OF ORISSA CHANDRASEKHAR PANDA VS	GOPAL KRUSHNA NANDA VS	// // ()
311	D-WP(C)/36163/2025 WP(C)/25162/2025	STATE OF ODISHA M/S MAA PATTAKUMARI CEMENT STORE, KENDRAPARA VS	PRANAYA KUMAR MISHRA VS	// // ()
312	D-WP(C)/36169/2025 WP(C)/25163/2025	THE PRINCIPAL COMMISSIONER AUDIT GST AND CENTRAL EXCISE, BBSR SIBASIS NANDA VS	BIBHU PRASAD PANDA VS	// // ()
313	D-WP(C)/36102/2025 WP(C)/25164/2025	THE PRESIDING OFFICER, LABOUR COURT, BBSR PAGALA MALIK VS	PRADEEP KUMAR DAS VS	// // ()
314	D-WP(C)/36173/2025 WP(C)/25165/2025	STATE OF ODISHA TAPASWINI DAS VS	SIDHARTHA MISHRA VS	// // ()
315	D-WPCRL/27512/2025 WPCRL/130/2025	SANTOSH KUMAR SWAIN KARTIKA CHANDRA GIRI VS	BYOMAKESH TRIPATHY VS	// // //0 ()
316	D-ABLAPL/26194/2025 ABLAPL/10703/2025	STATE OF ODISHA RAMA CHANDRA SAHOO VS	MANAS KUMAR CHAND VS	// // INFOVALLY UPD BHUBANESWAR /215 ()
317	D-ABLAPL/26346/2025 ABLAPL/10704/2025	STATE OF ODISHA SEEMA SINGH VS	RASHMI RANJAN MISHRA VS	// // BADAMBADI /373 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/26808/2025 ABLAPL/10705/2025	OMM KANDI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /134 /2025 () //
319	D-ABLAPL/27510/2025 ABLAPL/10706/2025	SAHIL NAYAK VS STATE OF ODISHA	MAHES DAS VS	CAPITAL P.S. /386 /2025 () //
320	D-ABLAPL/27524/2025 ABLAPL/10707/2025	LIKU @ DIBYA JOTI MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /134 /2021 () //
321	D-ABLAPL/27041/2025 ABLAPL/10708/2025	SUMANT CHAND VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	KAMARDA /140 /2025 () //
322	D-ABLAPL/27142/2025 ABLAPL/10709/2025	BABULI NAYAK @ BABULI NAIK VS STATE OF ODISHA	DILIP MISHRA VS	BIDANASI /234 /2025 () //
323	D-ABLAPL/27464/2025 ABLAPL/10710/2025	BISWAJIT BISWAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	GOPALPUR /181 /2024 () //
324	D-ABLAPL/27476/2025 ABLAPL/10711/2025	SIDHANT BEHERA @ SIDHANTA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KANTABANIA PS /126 /2025 () //
325	D-ABLAPL/27528/2025 ABLAPL/10712/2025	DIPTIREKHA JENA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BALICHANDRAPUR /255 /2025 () //
326	D-ABLAPL/27529/2025 ABLAPL/10713/2025	SUNIL MAHARANA @ NANDU VS STATE OF ODISHA	ARIJEET MISHRA VS	LALBAG /184 /2025 () //
327	D-ABLAPL/27530/2025 ABLAPL/10714/2025	SANJAY KUMAR DAS @ MANTU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /270 /2025 () //
328	D-ABLAPL/27532/2025 ABLAPL/10715/2025	DEBI PRASAD ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /501 /2025 () //
329	D-ABLAPL/27533/2025	DEBENDRA JENA	NARESH CHANDRA JENA	BALICHANDRAPUR /255 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10716/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/27479/2025 ABLAPL/10717/2025	JAGADISH SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 () //
331	D-ABLAPL/27669/2025 ABLAPL/10718/2025	SANJAY DASH @ DAS VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	LAXMISAGAR P.S. /352 /2025 () //
332	D-ABLAPL/26849/2025 ABLAPL/10719/2025	ANIL KUMAR AGARWAL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	SUNDARGARH TOWN /363 /2025 () //
333	D-ABLAPL/27565/2025 ABLAPL/10720/2025	DILLIP KUMAR BHOKTA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /355 /2025 () //
334	D-ABLAPL/27481/2025 ABLAPL/10721/2025	LAKHMAN BODKIA @ LAXMAN BODKIA VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 () //
335	D-ABLAPL/27483/2025 ABLAPL/10722/2025	DEHERU SABAR @ NEHERU SABAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /184 /2025 () //
336	D-ABLAPL/27568/2025 ABLAPL/10723/2025	RANJIT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /219 /2025 () //
337	D-ABLAPL/27186/2025 ABLAPL/10724/2025	ABDUL ASIF KHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 () //
338	D-ABLAPL/27571/2025 ABLAPL/10725/2025	SAMIRA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /238 /2025 () //
339	D-ABLAPL/27282/2025 ABLAPL/10726/2025	KANHU CHARAN MALLIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /149 /2024 () //
340	D-ABLAPL/27586/2025 ABLAPL/10727/2025	LOPAMUDRA BARIK VS	PARTHA SARATHI DAS VS	/ / ()

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341	D-ABLAPL/27486/2025 ABLAPL/10728/2025	STATE OF ODISHA SURYAKANTA SAHOO VS	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /196 /2025 ()
342	D-ABLAPL/27589/2025 ABLAPL/10729/2025	STATE OF ODISHA SUMIT BADATYA VS	SWAGAT KUMAR SAHU VS	// ASKA /432 /2025 ()
343	D-ABLAPL/27783/2025 ABLAPL/10730/2025	STATE OF ODISHA LAXMAN SAHOO @ LAXMAN SAHU VS	SURYAKANTA DWIBEDI VS	// K.NUAGOAN /191 /2024 ()
344	D-ABLAPL/27413/2025 ABLAPL/10731/2025	STATE OF ODISHA KEDARNATH MAHANTA VS	ASISH KUMAR RAY VS	// JHUMPURA /123 /2025 ()
345	D-ABLAPL/27495/2025 ABLAPL/10732/2025	STATE OF ODISHA THABIRA GOPAL VS	DEBABRATA DASH VS	// DHARAMGARH /221 /2025 ()
346	D-ABLAPL/27496/2025 ABLAPL/10733/2025	STATE OF ODISHA SK. SAHIL @ SHAIK SAHIL VS	AMIT KUMAR SAHU VS	// BORIGUMMA /144 /2025 ()
347	D-ABLAPL/27501/2025 ABLAPL/10734/2025	STATE OF ODISHA PRASANT KUMAR SAHOO VS	SUSANT KUMAR JETHY VS	// / /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
348	D-ABLAPL/27538/2025 ABLAPL/10735/2025	STATE OF ODISHA RAJU PATRA VS	HAREKRUSHNA DASH VS	2(A)CC/0000389/2025 MALGODOWN /195 /2020 ()
349	D-ABLAPL/27593/2025 ABLAPL/10736/2025	STATE OF ODISHA BAPUN MAHAKUD @ BHOLESWAR MAHAKUD VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /502 /2025 ()
350	D-ABLAPL/27550/2025 ABLAPL/10737/2025	STATE OF ODISHA RAJESH NAYAK @ CHINTU NAYAK VS	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()
351	D-ABLAPL/27595/2025 ABLAPL/10738/2025	STATE OF ODISHA FALGUNI MOHANTY VS	ARUN KUMAR MANSINGH VS	// TOMANDO /107 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/27552/2025 ABLAPL/10739/2025	SANGRAM KESHARI DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NAYAPALLI P.S. /116 /2024 () //
353	D-ABLAPL/27554/2025 ABLAPL/10740/2025	DAYANIDHI SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /255 /2025 () //
354	D-ABLAPL/27599/2025 ABLAPL/10741/2025	SUMIT BADATYA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /431 /2025 () //
355	D-ABLAPL/27636/2025 ABLAPL/10742/2025	TIRTHA NAIK @ TIRTHABASA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /1 /2025 () //
356	D-ABLAPL/27557/2025 ABLAPL/10743/2025	MADHABA @ DAMODAR DAS VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /406 /2025 () //
357	D-ABLAPL/27834/2025 ABLAPL/10744/2025	JYOTI RANJAN MALIK VS STATE OF ODISHA	ANITA SAHOO VS	CHANDIPUR /70 /2025 () //
358	D-ABLAPL/27023/2025 ABLAPL/10745/2025	SUBHAPRIYA BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /591 /2025 () //
359	D-ABLAPL/27682/2025 ABLAPL/10746/2025	SEK. ARFUDDIN @ SK. ARFUDDIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHOGRAI /76 /2025 () //
360	D-ABLAPL/27591/2025 ABLAPL/10747/2025	PINTU BEHERA @ TIKESH KUMAR BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	THELKOLOI PS /336 /2025 () //
361	D-ABLAPL/27463/2025 ABLAPL/10748/2025	MAHAMMAD @ MD. HUSSAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /320 /2025 () //
362	D-ABLAPL/27672/2025 ABLAPL/10749/2025	SUMAN PARIDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /487 /2025 () //
363	D-ABLAPL/27328/2025	BISIKESHAN NAIK	ASUTOSH TRIPATHY	BANTALA /413 /2022

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	ABLAPL/10750/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27873/2025 ABLAPL/10751/2025	PARIKSHITA CH. LENKA @ LENKA BABU VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	NACHUNI /267 /2025 () //
365	D-ABLAPL/27676/2025 ABLAPL/10752/2025	SUDARSAN JENA @ SUDAR JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 () //
366	D-ABLAPL/27969/2025 ABLAPL/10753/2025	LAXMAN OJHA @ LAXMAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /419 /2025 () //
367	D-ABLAPL/27681/2025 ABLAPL/10754/2025	SUDARSAN JENA @ SUDAR JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /420 /2025 () //
368	D-ABLAPL/27514/2025 ABLAPL/10755/2025	AJIT JARDIA @ GARDIA VS STATE OF ODISHA	PULAKESH MOHANTY VS	JAMANKIRA /143 /2025 () //
369	D-ABLAPL/27673/2025 ABLAPL/10756/2025	BINESH BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /29 /2022 () //
370	D-ABLAPL/27675/2025 ABLAPL/10757/2025	SUBASINI PANIGRAHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SORO /705 /2025 () //
371	D-ABLAPL/27459/2025 ABLAPL/10758/2025	SAMIRA TAREI @ SAMIR KUMAR TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /214 /2025 () //
372	D-ABLAPL/27909/2025 ABLAPL/10759/2025	NIRANJAN RANA VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	/ /0 () //
373	D-ABLAPL/27516/2025 ABLAPL/10760/2025	GOURISHANKAR MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /126 /2025 () //
374	D-ABLAPL/27787/2025 ABLAPL/10761/2025	RAKESH JENA VS	AVIRAM PATRA VS	CUTTACK SADAR /648 /2025 ()

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375	D-ABLAPL/27247/2025 ABLAPL/10762/2025	STATE OF ODISHA SARAT DANG VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// PUINTALA /200 /2025 () //
376	D-ABLAPL/27310/2025 ABLAPL/10763/2025	SIBIRA KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// KAMAKHYANAGAR /204 /2024 () //
377	D-ABLAPL/27329/2025 ABLAPL/10764/2025	HARIMOHAN BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000042/2014 //
378	D-ABLAPL/28052/2025 ABLAPL/10765/2025	TUNA @ JHUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURIGHAT /322 /2025 () //